

F.No. 01(03)/Roster/CESTAT/2019  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.06.2019

ORDER NO. 137 of 2019

Hon'ble President is pleased to partially modify the roster order no. 127 of 2019 for CESTAT, New Delhi constituting Division Bench as follows:-

On 05/07/2019 at 02.30 p.m. Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following matters:-

ST/ROA/50191/2019 in ST/60538/2013

E/ROM/50290/2019 in E/51867/2018

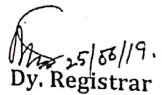
By order,



(Bineesh Kumar K. S.)  
Registrar

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25/06/19.  
Dy. Registrar